CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri K.N. Sinha, Member
- 2. Shri Bhanu Bhushan, Member
- 3. Shri A.H. Jung, Member

Petition No.163/2004

In the matter of

Approval of tariff of Tanda Thermal Power Station (440 MW) for the period 1.4.2004 to 31.3.2009.

And in the matter of

National Thermal Power Corporation Ltd., New Delhi Petitioner

Vs

Uttar Pradesh Power Corporation Ltd., Lucknow Respondent

The following were present

- 1. Shri V.B.K. Jain, NTPC
- 2. Shri I.J. Kapoor, NTPC
- 3. Shri D.G. Salpekar, NTPC
- 4. Shri S.D. Jha, NTPC
- 5. Shri R. Singhal, NTPC
- 6. Shri Manoj Saxena, NTPC
- 7. Shri Guryog Singh, NTPC
- 8. Shri Vivake Kumar, NTPC
- 9. Shri Robin Mazumdar, NTPC
- 10. Shri D. Kar, NTPC
- 11. Shri Pranav Kapur, NTPC
- 12. Ms Alka Saigal, NTPC
- 13. Shri Ajay Sardana, NTPC
- 14. Shri T.K. Srivastava, EE, UPPCL

ORDER (DATE OF HEARING : 13.12.2005)

IA No.53/2005

The interlocutory application has been made for amendment of the petition.

Amendment not opposed. Amended petition has been taken on record. IA stands disposed of.

Petition No.163/2004

2. Heard Shri V.B.K. Jain for the petitioner and Shri T. K. Srivastava for the respondent on the amended petition.

3. The petitioner is directed to furnish the following clarifications, on affidavit, latest by 5.1.2006 with a copy to the respondent, who may file its comments thereon by 24.1.2006 :

 (a) Details of expenditure incurred or proposed to be incurred on pension and arrears of salaries payable to the employees of erstwhile UPSEB, during the period 1.4.2004 to 31.3.2009;

(b) Detailed break up of expenditure under the head repair and maintenance, incurred during the period 1.4.2000 to 31.3.2003;

(c) Reasons for abnormally high expenditure under the head "advertising" during 2000-01; and

(d) Reasons for increase of expenditure under the head "corporate expenses" during the year 2002-03 over the expenses for the year 2001-02.

4. Subject to above order on amended petition is reserved.

Sd/-(A.H. JUNG) MEMBER Sd/-(BHANU BHUSHAN) MEMBER

Sd/-(K.N. SINHA) MEMBER

New Delhi dated the 13th December 2005